

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/337/1A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Mridul Kumar Kalita,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 23rd September, 2020.

Sub: **Casual leave .**

Ref:- Your Letter No. DJN/6950, dtd. 18.09.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 18.09.2020 and 19.09.2020, has been granted.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/3372/A, dated 23.9.2020

Copy to:-

✓ 1. The Project Manager, Gauhati High Court.

23/9/2020
REGISTRAR (VIGILANCE)
Rdga